

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3638
ANSWERED ON:18.12.2006
ENVIRONMENTAL CLEARANCE TO HYDRO- ELECTRIC PROJECTS
Francis George Shri K.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there are Hydro-Electric Projects pending for environmental clearance from the Ministry of Environment and Forests; and
(b) if so, the details of such projects, State-wise and the steps taken/proposed by the Government to clear these projects ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA).

(a) Yes Sir.

(a) The details are as follows:

State Name of the Project Steps taken by the Government

Kerala Athirapalli H.E. Project The proposal was placed before Expert Appraisal Committee on 15.11.2006 which recommended environmental clearance subject to the production of study of the baseline environmental parameters up to 7 km length below the confluence of tailrace channel and the river. The project authorities were requested to submit these details vide letter dated 29.11.2006.

Kerala Patharkkadavu H.E. Project The proposal was placed before the Expert Committee/Expert Appraisal Committee on 19.04.2006 and 18.10.2006 and as recommended by the Committee, the project authorities were requested to provide clarification on public hearing and protection plan for fishes vide letter dated 13.11.2006.

Sikkim Panan H.E. Project The proposal was placed before Expert Appraisal Committee on 18.10.2006 and 15.11.2006. The Committee recommended for grant of Environmental Clearance.

Uttaranchal Lata Tapovan H.E. Project The proposal was placed before Expert Appraisal Committee on 18.10.2006 and as recommended by the Committee, the project authorities were requested to provide information mainly on boundary of Nanda Devi bio-sphere reserve, land holding of the land losers, and medical centre, vide letter dated 25.10.2006.